taken up with the Pakistan Government five times in 1968 and twice in 1969, urging them to ensure proper maintenance of the shrines.

## (c) Does not arise.

AGRICULTURAL AND INDUSTRIAL DEVE-LOPMENT IN PUNJAB

693. SARDAR NARINDAR SINGH BRAR: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government of Punjab have asked for some funds during the Fourth Five Year Plan for industrial and agricultural development in the State;
- (b) if so, what are the details in this regard; and
- (c) the reaction of the Government of India thereto?

THE PRIME MINISTER, MINIS-TER OF FINANCE AND MINISTER OF PLANNING (SHRIMATI INDI-RA GANDHI): (a) Programmes for agricultural and industrial development form part of the Plan towards which the Centre is already providing assistance. Apart from this, no specific request appears to have been received from the Government of Punjab.

(b) and (c) Do not arise.

Indian property auctioned by Pakis-TAN

694. SARDAR NARINDAR SINGH BRAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the steps taken further by the Government of India to get back the Indian property which was confiscated by the Government of Pakistan during the Pak. aggression of 1965;
- (b) whether the Government of Pakistan have recently auctioned more such property; if so, the reaction of the Government of India thereto; and
- (c) the value of Indian property so far auctioned by Pakistan?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) We have been approaching the Government of Pakistan to discuss the matter. We have been pressing that they are obliged under the Tashkent Declaration to discuss with us the return of the properties.

(b) As far as we know, there has been no recent auction or sale of the propertics.

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(c) Government of Pakistan has been asked to give us immediately a complete list of Indian properties seized and disposed of together with their values. Their reply is still awaited.

## संयुक्त राष्ट्र संघ में प्रवेश पाने के लिए चीन की उत्सुकता

695. श्री राम सहाय: क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि क्या सरकार को यह विदित है कि चीन संयुक्त राष्ट्र संघ में स्थान पाने के लिए बहुत ही उत्सुक हैऔर क्या उसने इस सम्बन्ध में कनाडा के द्वारा कोई पहल की है?

†[CHINA'S ANXIETY TO JOIN U.N.O.

695. SHRI RAM SAHAI: Will the Minister of EXTERNAL **AFFAIRS** be pleased to state whether Government are aware that China is very much anxious to join the United Nations Organisation and whether she has taken any initiative through Canada in this regard ?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह) : भारत सरकार को इस सबंध में कोई सूचना नहीं है। लेकिन उन्होंने हाल ही में एक अखबारी खबर देखी है, जिसमें कनाडा के विदेश मंत्री को यह कहते बताया गया है कि चीन संयुक्त राष्ट्र संघ में शामिल होने के लिए उत्सुक है और उसने कनाडा से अपने प्रवेश के लिए समर्थन मांगा है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):
The Government of India have no information in the matter. They have, however, seen recent press reports quoting the Canadan Establish ting the Canadian External Affairs Minister as saying that China is keen to join the United Nations and it had asked Canada to back its admission.]

Anti-India propaganda by Pakistan

696. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of EX-TERNAL AFFAIRS be pleased to state:

†[ ] English translation.

(b) if so, the reaction of the Government of India thereto and steps taken to counter such mulicious propaganda by Pakistan?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The Government considers it to be a highly irre-ponsible policy of interference in India; internal affairs and has lodged a strong protest with the Govt. of Pakistan who have been asked to bring an immediate stop to it. We have also through our radio and press given out the correct facts about this matter.

STATEMENT MADI BY MR. JACOB MALIK, SOVIET AMBASS/DOR TO U. N. ABOUT COLLECTIVI SECURITY IN ASIA

697. SHRI Y ADINARAYANA REDDY: Will the Minister of EXTERNAL AFFAIRS be ple used to state:

- (a) whether the Government of India have taken note of the statement recently made at U.N's nain political committee, by Mr. Jacob Malik, Soviet Ambassador to U. N. to the effect that being not only an European but also an Asian state, the Soviet Un on is ready to take part in consultations and Exchange of views on all questions concerning the proposal for a collective security system in Asia so that an atmosphere of lasting peace and good neighbourliness can prevail in that region; and
- (b) if so, what is the reaction of the Government of India in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The Government of India welcome all proposals which promote Asian Cooperation and are directed towards international peace and good neighbourly relations among nations.

INTEREST OF INDIANS IN MALAYSIA

to Questions

698. SHRI M. K. MOHTA:

SHRI K. P. SUBRAMANIA MENON:

SHRI CHITTA BASU:

SHRI THILLAI VILLALAN : SHRI SITARAM JAIPURIA :

SHRI BANKA BEHARY DAS

SHRI MULKA GOVINDA REDDY:

SHRI SUNDAR SINGH BHAN-DAR**I :** 

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether attention of Government has been drawn to the press report appearing in the Times of India dated 3rd October, 1969 regarding "Non-renewable" work permits issued by the Malaysian Government, affecting about 7,00,000 Indians who might have to leave the country after the expiry of the period; and
- (b) if so, the steps taken by Government to safeguard the interests of the affected Indians in Malaysia?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Government are aware of several press reports on this matter. They have been in touch with the Malaysian Government and have been assured that the problem will be dealt with sympathetically and compassionately.

EXPORT OF WOOL TOPS

699. SHRI M. K. MOHTA: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether it is a fact that there has been huge accumulation of stocks of wool tops with the wool combers due to procedural delays on the part of S. T. C. which has led to an artificial scarcity of yarn in the market;
- (b) whether it is also a fact that the export of wool tops has been widely fluctuating since 1964-65 and that there has been steep decline in exports;
- (c) the comparative exports of wooltops since 1964-65 with foreign exchange earnings and reasons for the decline in exports, if any; and
- (d) the steps taken by the Government in regard to part (a) above?